

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/531/IB/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : SRI MAHARAJA IMPORTS & EXPORTS IND PVT LTD
UNDER SECTION : RULE 4

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

T. C. Pothasarakhy
for Romalingam & Associates
engaged Mr. E. Omprakash
Senior Counsel.

Counsel for Financial
Creditors

[Signature]

ORDER

Counsel for the Petitioner present and submitted that he has served a copy of the Petition on the Corporate Debtor and filed proof of sending along with acknowledgement which bears signature of the director of the Corporate Debtor. However, in order to comply with the principles of natural justice, we direct the Registry to issue short notice to the Corporate Debtor and the Counsel for the Petitioner is also directed to send private notice along with copy of the Petition by way of speed post indicating the next date of hearing and file the proof of sending and delivery thereof with an affidavit by next date of hearing. Put up on 1.8.2017 at 10.30 A.M.

[Signature]

(S. Vijayaraghavan)
Member (Technical)

PAM

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)